



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) MRS. PRONITA MORANG

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/445/2021	PRADIP SENAPATI AND 2 ORS Versus STATE BANK OF INDIA AND 2 ORS	MR. P P DAS MR. R AHMED MR B DEKA MR J BARUA	
2	WP(C)/5200/2021	MOIDUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
3	WP(C)/413/2025	NORTH EAST MEDICAL AND ANR Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 4 ORS	MR S BORTHAKUR MS. P BORAH	MR S CHAKRABORTY (R-4)
4	WP(C)/1567/2025	SRI UTPAL TALUKDAR Versus THE STATE OF ASSAM	MR. N NATH MR N TALUKDAR MS N RABHA	SC, FISHERY

LEAVE NOTE OF ADVOCATES FOR 22/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/1830/2021	HARISH PEGU AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MS S A KHALIFA	SC, HIGHER EDU GA, ASSAM MR. U DUTTA (r-6) MS. R R SAIKIA
2 WP(C)/2271/2024	JIBAN CH. CHOUDHURY AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S HAZARIKA	MR. S CHAUHAN (R-56) MRS. K DEVI (R45, R49, R53, R80) MR B K DAIMARI (R- 11,38,40,42,47,62,76,86) P HAZARIKA (R-18,23,85) P HAZARIKA (R-18,23,85) MR. N K KALITA (R- 16,21,22,31,39,48,54,63) MR. P K DAS(R-35,66) MR. J KALITA (R-74, R77, R64, R82) MR. P MAZUMDER(R-56) T CHAKMA (R-18,23,85) MS S A KHALIFA (R45, R49, R53, R80) R DEB(R-56) MR SOHAING(R-74,77,64) SC, SEC. EDU. SC, BTC R MURMU (R-41) N DEB (R45, R49, R53, R80)
3 WP(C)/3382/2024	RAJ KIRAN KUMAR Versus THE GENERAL MANAGER, FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	SC, F C I
4 WP(C)/5085/2024	MASHIDA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. A T SARKAR MR S HUSSAIN	SC, ELEM. EDU SC, BTC
5 WP(C)/5395/2024	BALEN CHANDRA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M DAS MS. P NEOG MR. A DAS	MR. S P SHARMA(R-5) K AHMED (R-5) SC, EDU
6 WP(C)/6048/2024	OLI RANI DEY Versus THE STATE OF ASSAM AND 4 ORS	MR S DAS P J DAS	SC, AG (A AND E) SC, IWT

7	WP(C)/6802/2024	BISHAL KAR Versus THE STATE OF ASSAM AND 8 ORS.	MR A K BORAH MR. P HAZARIKA P. BORAH MR. H S BORAH	SC, ELEM. EDU SC, SCERT, ASSAM SC, K A A C SC, FINANCE
8	WP(C)/1799/2025 CAVT. NO.028320/25,N	AMAL DEBNATH Versus THE STATE OF ASSAM AND ORS	MR. A SARMA MR. K KALITA	GA, ASSAM MR K L GUPTA (R-3,4) MRS P HAZARIKA(R-3,4) MR. S HAZARIKA MR KRISHNANGSHU B(R-3,4) K BHARALI

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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1 MC/3087/2012 in RSA/48/2009	JAYMANA KHATUN and ORS Versus MD. ANOWAR HUSSAIN and ORS	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN	MR.A SANCHETIR-1 MR.R C SANCHATI(R-1) MRS SANCHETI(R-1)
WITH RSA/48/2009	JAYMONA KHATUN and ORS. Versus ANOWAR HUSSAIN and ORS.	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN	
2 WP(C)/2240/2021	SHAMBHU RAM TALUKDAR Versus THE NORTH EAST SMALL FINANCE BANK AND 5 ORS	S N SARMA MR. M HUSSAIN MR. K KALITA MS G SWAMI	MR H GUPTA (r-1 TO 5) MR Y. BARBHUIYA (r-1 TO 5)
3 Tr.P.(C)/7/2023	PARBOTI BRAHMA @ DEORI Versus UTPAL DEORI	MR. S CHAUHAN MR. P MAZUMDER	
4 CRP(IO)/387/2023	MD. SIRAJ UDDIN KHAN Versus MD. NAZRUL HOQUE AND 18 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	
5 CRL.A(J)/73/2024	TUTU DEKA Versus STATE OF ASSAM AND ANR	MRS DIPANJALI BORPUJARI	MRS DIPANJALI BORPUJARI MS. S MEDHI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
6 WP(C)/5133/2024	NAREN CHETIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	GA, ASSAM
7 Crl.Pet./228/2025	RAJU SAKTHIVEL Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. K N CHOUDHURY MR P KALITA	SC, CBI
8 WP(C)/636/2025	CHANDRA KANTA MORAL Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR T GOGOI MS P SARMA MS. P P DAS	GA, ASSAM SC, EXCISE DEPTT.

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